

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 10th Day of **April**, 2018)

Hon'ble Mr. Justice Dinesh Gupta, Chairman

Hon'ble Mr. Gokul Chandra Pati, Member (A)

Original Application No.330/287/2018

Bharat Yadav, aged about 58 years,
S/o Sri Ram Surat Yadav,
R/o Gram & Post Ghaghara,
P.S. Shahjanwa,
District Gorakhpur.

..... **Applicant**

By Advocate: **Shri Anurag Srivastava**

Versus

1. Union of India, through its Secretary,
Ministry of Railways, Central Secretariat, New Delhi – 110003.
2. General Manager, North Eastern Railway, Gorakhpur;
3. Finance Controller & Chief Accounts Officer,
North Eastern Railway,
Gorakhpur;
4. Deputy Finance Controller & Chief Accounts Officer, (General), North
Eastern Railway, Gorakhpur.
5. Secretary, Finance Advisor & Chief Accounts Officer
North Eastern Railways,
Gorakhpur.

..... **Respondents**

By Advocate: **Shri S. K. Rai**

O R D E R

(Delivered by Hon'ble Mr. Justice Dinesh Gupta, Chairman)

Heard Shri Pankaj Srivastava, proxy counsel for Shri Anurag Srivastava, counsel for the applicant and Shri S. K. Rai, counsel for the respondents.

2. The only grievance of the applicant is that he was falsely implicated in an incident and suspended, thereafter, he was arrested and was sent to jail in a Criminal Case. But, he was released on bail by the Hon'ble High Court. He moved an application on 16.10.2017 praying therein to reinstate him in services but, the respondents have not taken any decision on his application.

3. Counsel for the respondents submits that he is not aware whether any such application is moved or still pending. He wants to verify these facts.

4. In view of the prayer made by counsel for the applicant, we are of the view that no useful purpose will be served to keep this OA pending. Accordingly, the respondents/competent authority is directed to take a decision on the application of the applicant dated 16.10.2017 by a reasoned and speaking order within a period of three months from the date of receipt of a certified copy of this order. No costs.

[Gokul Chandra Pati]

Member (A)

Shashi

[Justice Dinesh Gupta]

Chairman